STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

Name of Officer (in full)

: UMESH KUMAR JAIN

Present post held (with date)

: JOINT DIRECTOR (31.10.2016)

Service to which the officer belongs: FSSAI 2.

Present Pay 4.

: Rs. 94100/- Level - 12(6) 78800-209200

Date of Appointment 5.

: 31.10.2016

Date of Birth 6.

: 01/03/1974

Division, Taluk & Village or City in which property	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction/ acquirement (and year when purchases) including of land in case of house and year	Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	income from property (Rs.)	Remarks
		when purchases. (Rs.)	(4)	(5)	(6)	(7)	(8)
(1) 1/2 of No. 2756 & 2753, Jewar, Gautam Buddha Nagar Uttar Pradesh-	(2) Agricultural land 3200 Sq. Yard	(3) 5,72,820/- (2007)	40,00,000/-	Ms. Kavita Jain, Wife	Purchase, 02.03.2007 S/Shri Vijay, Maharana Pratap and Srichand	0.00	-
Nagar, Uttar Pradesh- 203135 C3A/128A, Janakpuri, New Delhi-110058	DDA Flat (GF) 80 Sq. Mtr.	13,12,500/- (2008)	55,00,000/-	Jointly with Ms. Kavita Jain, Wife	Purchase, 24.03.2008 Smt. Rajinder Arora	2,90,000/-	
1/2 of No.250, Jewar,	Agricultural land	3,22,920/- (2011)	5,50,000/-	Ms. Kavita Jain, Wife	Purchase, 21.05.2011 Shri Sonu	0.00	
Gautam Buddha Nagar, U.P203135	-203135	6,53,000/-	11,00,000/-	Ms. Kavita Jain,	Purchase, 28.06.2013	0.00	
Juj part of No. 1728, Jewar, Gautam Buddha	Plot of land 133.42 Sq. Mtr.	(2013)	11,00,000	Wife	Shri Mukesh Sharma	0.00	
Nagar, U.P203135 1/2 of plot no.69, Block-A, Pocket-2, Sector-17, Dwarka, New Delhi.	Plot of land	51,46,200/- (2020)		Ms. Kavita Jain, Wife	Purchase, 17.02.2020 Shri Peeyush Jain	0.00	

Signature : Umshirin

Name

: UMESH KUMAR JAIN

Designation: JOINT DIRECTOR

Date

: 3.1.2022